

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1

(MP) CP(IB) 66 of 2020

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.12.2020

Name of the Company: Polysquare LLP  
V/s  
Dash Paper Plast Pvt Ltd

Section: 9 of Insolvency and Bankruptcy Code, 2016

**ORDER**


Learned Counsel Mr. Kamlesh Vaidankar appeared for the Operational  
Creditor.

At the request of the learned counsel for the Operational Creditor, matter stands  
adjourned to 21.01.2021

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Dated this the 10th day of December, 2020

sen

  
(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)